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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO. 207 of 1992. ✓

Between

R.R.L. Rao ✓

... ✓

Dated: 10.3.1992. ✓

Applicant ✓

And

1. The Sub-Divisional Officer, Telecommunications, Rajahmundry.
2. The Sub-Divisional Officer, Telecommunications, Kakinada. ✓

... ✓

Respondents ✓

Counsel for the Applicant : Sri. K.L.Narasimham. ✓

Counsel for the Respondents : Sri. N.R.Devraj, Addl. CGSC. ✓

CORAM:

The Hon'ble Mr. R.Balasubramanian, Administrative Member
The Hon'ble Mr. T.Chandra Sekhar Reddy, Judicial Member. ✓

(Order of the Division Bench dictated by Hon'ble Mr.
R.Balasubramanian, Administrative Member). ✓

When this case was taken ^{up} for admission hearing the learned counsel for the Respondents pointed out that the applicant had already made a representation on 11.1.1992 to the Sub Divisional Officer, Telecom, Rajahmundry requesting to revoke the order of termination from January, 1992, and to take him back into service. On hearing both sides we feel that the Respondents should be given an opportunity to dispose of the representation ~~as per applicant dated 11.1.1992~~ within a period of four months from the date of receipt of this order. Till the disposal of the representation dated 11.1.1992, the respondents are directed to continue to engage the applicant provided:-

(a) there is work;
(b) if his juniors are engaged.

2. If the applicant continues to be aggrieved after disposal of his representation, he will be at liberty to approach this Tribunal afresh in accordance with law. With the above directions, the O.A. is disposed of at the admission stage itself. No order as to costs.

Sd/-
Deputy Registrar (Judl.)

Copy to:-

1. The Sub-Divisional Officer, Telecommunications, Rajahmundry-533103
2. The Sub-Divisional Officer, Telecommunications, Kakinada-533050.
3. One copy to Sri. K.L.Narasimham, advocate, 2-2-186/17/C/1, Bagh Amberpet, Hyd.
4. One copy to Sri. N.R.Devraj, Addl. CGSC, CAT, Hyd.
5. One spare copy.

Rsm/-

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BBR

9/ 8/ 13/3/92
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COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

V.C.

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:
M(JUDL)

AND

THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

DATED: 10 - 3 - 1992

ORDER/JUDGMENT:

R.A/C.A/ M.A.N.

in

O.A.NC. 207/92

T.A.No.

(W.P.No.)

Admitted and interim directions
issued.

Allowed

Disposed of with directions.

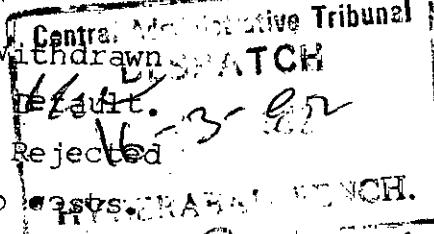
Dismissed

Dismissed as withdrawn SCRATCH

Dismissed for default.

M.A. Ordered/ Rejected

No order as to costs. CRABAL BENCH.



13/3/92